

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 5294 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 11th June, 2020

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Civil District
1.	Smt. Soni Tiwari, J.M.S.C.,	Mahasamund	Mahasamund
2.	Ku. Ankita Tigga, J.M.S.C.,	Balrampur	Balrampur-Ramanujganj

BY ORDER OF THE HIGH COURT



(Neelam Chand Sankhla)
Registrar General

11.06.2020

Endt. No. 5295 / Checker
III -6-1/2007 (Pt.I)

Bilaspur, Dated 11th June, 2020

1. Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
2. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
3. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
4. The District and Sessions Judge, **Mahasamund and Balrampur-Ramanujganj** *for information and necessary action.*
5. The Joint Registrar, S & A Cell/C.S.J.A., High Court of Chhattisgarh, Bilaspur, *for information.*
6. The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/ Checker) High Court of Chhattisgarh, Bilaspur, *for information.*
7. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
9. The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
10. The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
11. The Controller, Government Regional Press, Rajnandgaon *for publication in the next issue of the Rajpatra.*
12. (1) Smt. Soni Tiwari, J.M.S.C., Mahasamund and (2) Ku. Ankita Tigga, J.M.S.C., Balrampur *for information & necessary action.*
13. The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
14. The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
15. Incharge, NIC, High Court of Chhattisgarh, Bilaspur *with a direction to upload this endorsement in the official web-site to this High Court.*


(Neelam Chand Sankhla)
Registrar General

11.6.2020